

Ⓓ

Cr1.A.No. 877 OF 1998  
ITEM No.101

Court No.4

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.877 of 1998

STATE OF WEST BENGAL Appellant (s)

VERSUS

SADAN K. BORMAL & ANR. Respondent (s)

Date : 06/04/2004 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. A. Subba Rao, Adv.  
Ms. Sushma Suri, Adv.

For Respondent (s)Mr. Uma Datta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. A. Subba Rao, learned counsel started his arguments at 10.45 a.m. and concluded at 11.20 a.m. Thereafter, Mr. Uma Datta, learned counsel started his arguments and concluded at 12.25 p.m. Hearing concluded.  
Judgment reserved.

(PAWAN KUMAR) (PREM PRAKASH)  
COURT MASTER COURT MASTER